

THE SECOND SCHEDULE

(See section 476)

FORM No. 13

BOND FOR GOOD BEHAVIOUR

(See sections 108, 109 and 110)

WHEREAS I, \_\_\_\_\_ (*name*), inhabitant of \_\_\_\_\_ (*place*),  
have been called upon to enter into a bond to be of good behaviour to Government and all the citizens  
of India for the term of (*state the period*) or until the completion of the inquiry in the matter  
of \_\_\_\_\_ now pending in the Court of \_\_\_\_\_, I hereby bind myself to be of  
good behaviour to Government and all the citizens of India during the said term or until the completion of  
the said inquiry; and, in case of my making default therein, I hereby bind myself to forfeit to Government  
the sum of rupees \_\_\_\_\_

Dated, this \_\_\_\_\_ day of \_\_\_\_\_, 19 \_\_\_\_\_.

(*Signature*)

(*Where a bond with sureties is to be executed, add*)

We do hereby declare ourselves sureties for the above-named  
that he will be of good behaviour to Government and all the citizens of India during the said term or until  
the completion of the said inquiry; and, in case of his making default therein, we bind ourselves, jointly  
and severally, to forfeit to Government the sum of rupees \_\_\_\_\_

Dated, this \_\_\_\_\_ day of \_\_\_\_\_, 19 \_\_\_\_\_.

(*Signature*)

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